

ORISSA HIGH COURT

FILING REPORT AS ON :26/11/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/36641/2025	BABU @ LAXMIDHAR BEHERA VS STATE OF ODISHA	ASIT KUMAR OTTA VS	BANGRIPOSI /308 /2025 () //	AOR20230000623C202500046
2	D-BLAPL/36642/2025	ARABINDA SAHOO @ MUNA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	ABHAYACHANDPUR /82 /2025 () //	AOR20220001558C202500220
3	D-BLAPL/36644/2025	MANAS RANJAN PATI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	MANGALA BAG /414 /2025 () //	
4	D-BLAPL/36646/2025	SANJIT KHATUA VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	BARGARH /170 /2025 () //	
5	D-BLAPL/36652/2025	KANHA PALEI VS STATE OF ODISHA	SUBHALATA PRIYADARSINI VS	KHALLIKOTE /950 /2025 () //	
6	D-BLAPL/36653/2025	JITU @ JITENDRA PRADHAN VS STATE OF ODISHA	RAJENDRA KUMAR SAHU VS	ADVA /136 /2022 () //	
7	D-BLAPL/36656/2025	RAMESH NAYAK VS STATE OF ODISHA	SUDHIR RANJAN MOHAPATRA VS	PADMAPUR /57 /2015 () //	
8	D-BLAPL/36658/2025	SRIKRUSHNA @ SRIKRISHNA PRADHANI VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /59 /2025 () //	
9	D-BLAPL/36664/2025	ADHIR PARIDA VS STATE OF ODISHA	KHAGESWAR BEHERA VS	JHARSUGUDA GRPS /87 /2025 () //	
10	D-BLAPL/36665/2025	KALA PUTEI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /168 /2021 () //	
11	D-BLAPL/36671/2025	V. TRINATH @ E. TRINATH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	K.NUAGAON /307 /2025 () //	

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12	D-BLAPL/36672/2025	IMANUEL RAITA VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
13	D-BLAPL/36675/2025	SNEHAMAYEE NAIK VS STATE OF ODISHA	SRINIBASH SATAPATHY VS	BARAMBA /223 /2025 () //	
14	D-BLAPL/36677/2025	KALIA @ SUBRAT KUMAR SAHOO VS STATE OF ODISHA	PRATIK DASH VS	CAPITAL P.S. /451 /2021 () //	
15	D-BLAPL/36679/2025	SANKARSANA MALIK VS STATE OF ODISHA	SURESH CHANDRA PRADHAN VS	KENDRAPARA SADAR /351 /2022 () //	AOR20220003509C202500072
16	D-BLAPL/36680/2025	RANU DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //	
17	D-BLAPL/36681/2025	ARJUN PRADHAN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	//0 () //	
18	D-BLAPL/36684/2025	ANIL KUMAR MANDAL VS STATE OF ODISHA	SURENDRA MOHANTY VS	AINTHAPALI /317 /2025 () //	AOR20220001301C202500026
19	D-BLAPL/36685/2025	SUSANTA KUMAR MALLIK @ PAPU @ SUSANTA MALLIK VS STATE OF ODISHA	SURENDRA MOHANTY VS	MANGALPUR /201 /2024 () //	
20	D-BLAPL/36688/2025	BIBHUNA @ BIBHUTI SETHI VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /339 /2025 () //	
21	D-BLAPL/36689/2025	BIRANCHI BEHERA VS STATE OF ODISHA	SUDHANSU SEKHAR DASH VS	BHADRAK TOWN /670 /2025 () //	
22	D-BLAPL/36690/2025	DUNGA @ MANMATH MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	RAJNAGAR /372 /2025 () //	
23	D-BLAPL/36691/2025	SHIBA PANDA	JUGALA KISHORE PANDA	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/36696/2025	HAKI @ AKHAYA NAIK	CHIRANJIB ROUT	TALCHER TOWN /1192 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/36697/2025	NARAYAN TUDU	CHIRANJIB ROUT	NALCO /264 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/36698/2025	SUSANTA KUMAR MOHARANA	CHIRANJIB ROUT	N.T.P.C. /131 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/36701/2025	MUKIM ANSARI @ MKIM	AMULYA RATNA PANDA	BASTA /466 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/36702/2025	CHINTAMANI BEHERA	SUKANTA KUMAR DALAI	ATHGARH /106 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/36703/2025	TAPAS SWAIN	SUDHANSU SEKHAR DASH	BHADRAK TOWN /669 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/36712/2025	JAKTA MURMU	JYOTIRMAYA SAHOO	BARIPADA SADAR /5 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/36714/2025	AKASH BISHOYEE	SUJIT KUMAR PATNAIK	BERHAMPUR TOWN /395 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/36716/2025	PRADEEP PANIGRAHI @ PRADEEP KUMAR PANIGRAHI	JYOTIRMAYA SAHOO	GOSANINUAGAM /414 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/36719/2025	BALARAM SETHY	JAYANTI NAIK	BHUBAN /340 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/36720/2025	PRAKASH CHHATAR	BIJAYA KUMAR RAGADA	SAMBALPUR TOWN /142 /2025	
		VS	VS	()	

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35	D-BLAPL/36728/2025	STATE OF ODISHA BABU @ SATYARANJAN GIRI VS	JAJATI KESHARI KHUNTIA VS	// SINGLA /164 /2025 ()	
36	D-BLAPL/36731/2025	STATE OF ODISHA PAPU @ PABITRA KUMAR MOHANTY VS	BISWABHUSAN DAS VS	// JAGATSINGPUR /703 /2025 ()	
37	D-BLAPL/36733/2025	STATE OF ODISHA VIJAY SURENDRA PANDYA @ VIJAY SURENDRARASHPANDEYANAYAK VS	VS VS	// SINGHADWAR PS /192 /2025 ()	
38	D-BLAPL/36734/2025	STATE OF ODISHA SUKADEB MONDAL VS	DHANANJAYA MUND VS	// ATHAMALLIK /283 /2025 ()	
39	D-BLAPL/36743/2025	STATE OF ODISHA BHABESH RAJ CHOUDHURY VS	KULDEEP MOHANTY VS	// CHANDIPOSH PS /17 /2025 ()	AOD20240000012C202500287
40	D-BLAPL/36745/2025	STATE OF ODISHA AMZAD KHAN VS	MANAS KUMAR CHAND VS	// KHURDA MODEL /351 /2023 ()	
41	D-BLAPL/36752/2025	STATE OF ODISHA ALOK @ JITENDRA PANDA @ JITENDERA PANDA VS	JYOTIRMAYA SAHOO VS	// DHARAKOT PS /348 /2025 ()	
42	D-BLAPL/36755/2025	STATE OF ODISHA GOBINDA GORADIA @ KUSULIA VS	SIDHARTHA SANKAR RAY (2) VS	// CHANDRAPUR /25 /2021 ()	
43	D-BLAPL/36756/2025	STATE OF ODISHA GANGULI BALIARSINGH VS	SIDHARTHA SANKAR RAY (2) VS	// TUMUDIBANDHA /80 /2024 ()	
44	D-BLAPL/36765/2025	STATE OF ODISHA RUDRA PRATAP DAS VS	DHIRENDRA KUMAR MOHAPATRA VS	// BELPAHAR /155 /2025 ()	
45	D-BLAPL/36769/2025	STATE OF ODISHA AJAYA BEHERA @ MANTU @ AJAY BEHERA VS	SUJIT KUMAR PATTNAIK VS	// BERHAMPUR TOWN /395 /2025 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/36770/2025	BIBHUTI BHUSAN OJHA VS STATE OF ODISHA	SISIR DAS VS	MAHAKALPARA /210 /2025 () //	
47	D-BLAPL/36771/2025	JAMIDAR BAG VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
48	D-BLAPL/36772/2025	MANOJ PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
49	D-BLAPL/36773/2025	RINKU @ DEBABRATA SETHY VS STATE OF ODISHA	GOURI KUMAR RATH VS	KEONJHAR SADAR /525 /2025 () //	
50	D-BLAPL/36777/2025	UDAYA SINGH VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	MUNIGUDA /268 /2024 () //	
51	D-BLAPL/36778/2025	MOHAN KHARA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	SEMILLIGUDA /135 /2025 () //	
52	D-BLAPL/36787/2025	KANKAN JODDAR VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	MOTU /79 /2025 () //	
53	D-BLAPL/36788/2025	ASHISH AGRAWAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 () //	
54	D-BLAPL/36789/2025	JAN MOHAMMAD YASIN @ JAN MOHD VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	//0 () //	
55	D-CMP/48995/2025	SAROJINI JENA VS DAMODAR JEW BYASADEB BIJE NIJAGRUHA	DEEPAK KUMAR PANDA VS	// () //	
56	D-CMP/49021/2025 CMP/1886/2025	P.BENUGOPAL RAO @ P.RAJA RAO VS RUDRA PRASAD SAHU	GOPINATH MISHRA VS	// S.D.J.M. CIVIL JUDGE (JD),RAYGADA(Rayagada) Fd/0000001/2022	
57	D-CMP/49050/2025	SARAT CHANDRA JENA	RANJAN KUMAR ROUT	//	AOR20230000872C202500104

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		VS	VS	0	
58	D-CMP/49077/2025	BHARAT CHANDRA JENA		//	
		ANANDA KUMAR DIWEBDI	MAHESWAR MOHANTY	//	
		VS	VS	0	
59	D-CMP/49091/2025	STATE OF ODISHA		//	
		DURGA PRASAD MOHAPATRA	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	0	
60	D-CMP/49113/2025	COLLECTOR, BHADRAK		//	
		ASHALATA BEHERA	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
61	D-CMP/49162/2025	SRI SRI THAKUR NIGAMANANDA PARAMHANSAN DEV BIJE NIJAGAON CUTTACK		//	
		M/S. FURNITURE GODOWN, KHURDA	SUVASHISH PATTANAIK	//	
		VS	VS	0	
62	D-CONTC/49019/2025	M/S. SAMASTI INFRASTRUCTURES PVT. LTD.,KHURDA		//	
		ABHIMANYU SAHU	ADV.	//	
		VS	VS	0	
63	D-CONTC/49025/2025	ARAVIND AGRWAL,IAS		//	
		SARATA CHANDRA SAHOO	SATYA RANJAN MOHAPATRA	//	
		VS	VS	0	
64	D-CONTC/49026/2025	AKHAYA KUMAR MALLIK,ADDITIONAL COMMISSIONER,LAND RECORDS AND SETTLEMENT,JAJPUR		//	
		RAMESH CHANDRA BEHERA	ADV.	//	
		VS	VS	0	
65	D-CONTC/49027/2025	SATYABRATA SAHU,IAS		//	
		RAMA SETHI	ADV.	//	
		VS	VS	0	
66	D-CONTC/49029/2025	PRASANT KUMAR PANDA,TAHASILDAR,VYASANAGAR,JAJPUR		//	
		HEMANTA KUMAR PARIDA	ADV.	//	
		VS	VS	0	
67	D-CONTC/49033/2025	SATYABRATA SAHU,IAS		//	
		KAPILA CHARAN SETHY	ADV.	//	
		VS	VS	0	
68	D-CONTC/49036/2025	SATYABRATA SAHU,IAS		//	
		DAMBARUDHAR MOHANTA	ADV.	//	
		VS	VS	0	

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69	D-CONTC/49057/2025	PURNA CHANDRA SETHI,DEO,MAYURBHANJ GAYATRI PATTNAIK VS	SANTOSH KUMAR DWIVEDY VS	// // 0	
70	D-CONTC/49080/2025	TEMLAL DUBY,DEO,BOUDH SATAYU SUBHANKAR ROUSTRAY VS	SANTOSH KUMAR NANDA VS	// // 0	
71	D-CONTC/49083/2025	ASWATHY S,IAS DEBJYOTI PATNAIK VS	ANINDYA KUMAR MISHRA VS	// // 0	
72	D-CONTC/49096/2025	RABINDRA KUMAR BHUJAGAL,IIC,TANGI POLICE STATION,KHURDA RAJESH KUMAR DAS VS	ADV VS	// // 0	AOD20240000618C202500178
73	D-CONTC/49097/2025	DRORANJAN KUMAR SINGH, ADDITIONAL CHIEF SECRETARY REVENUE AND DISATER MANAGEMENT DEPTT. PREMALATA DASH VS	ADV VS	// // 0	AOD20240000618C202500177
74	D-CONTC/49098/2025	ARAVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. MANOJ SAHOO VS	ADV VS	// // 0	AOR20220004051C202500035
75	D-CONTC/49111/2025	ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT. SURESH CHANDRA SAHOO VS	ADV. VS	// // 0	
76	D-CONTC/49114/2025	ANU GARG,IAS RATNAKAR PRADHAN VS	ADV. VS	// // 0	
77	D-CONTC/49117/2025	NITYANANDA BARIK,OES,DEO,CUTTACK SANKARSAN SAHOO VS	ADV. VS	// // 0	
78	D-CONTC/49120/2025	ANU GARG,IAS JYOTIRMAYEE NAYAK VS	ADV. VS	// // 0	
79	D-CONTC/49121/2025	BALAMAKUNDA BHUYAN,DIRECTOR,ELEMENTARY EDUCATION,BBSR,KHORDHA LALATENDU KESHARI PRADHAN VS	ADV. VS	// // 0	
		TAPAS KUMAR BISI,TAHASILDAR,BEGUNIA,KHURDA		//	

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80	D-CONTC/49125/2025	KEDARNATH PRADHANI VS SANJAY KUMAR SINGH,IAS	SANGRAM JENA VS	// ()	
81	D-CONTC/49145/2025	MANAGING COMMITTEE OF KAIKEI BAYANI DEVI VS N.THIRUMALA NAIK,COMM-CUM-SECRETARY,SCHOOL AND MASS EDUCATION DEPT,BBSR,KHORDA	UDHA BALIKA BIDYANIKETAN VS	// ()	
82	D-CONTC/49148/2025	MADHUSUDAN BEHERA VS CHANCHAL RANA,IAS	SUBHADUTTA ROUSTRAY VS	// ()	
83	D-CONTC/49149/2025	DURGAMADHAB PATI VS ARAVIND AGARWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPT,BBSR,KHURDA//	SUBHADUTTA ROUSTRAY VS	// ()	
84	D-CONTC/49155/2025	RABINARAYAN SATAPATHY VS ARAVIND AGARWAL,COMM-CUM-SECRETARY,HIGHER EDUCATION DEPT,BBSR,KHURDA//	SUBHADUTTA ROUSTRAY VS	// ()	
85	D-CONTC/49167/2025	SUSANTA KUMAR NAYAK VS ISWAR CHANDRA RANA,ADDL.TAHASILDAR,BETNOTI,MAYURBHANJ	JAGAJIBAN PRADHAN VS	// ()	
86	D-CRLA/36666/2025	SUMANTA MIRDHA @ KALIA VS STATE OF ODISHA	BIRAJA PRASAD TRIPATHY VS	SASON /59 /2020 ()	
87	D-CRLA/36693/2025	PRAVATI KUMARI DEVI VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	VIGILANCE PS (BERHAMPUR) /8 /2017 ()	
88	D-CRLA/36761/2025	PRAKASH BEHERA VS STATE OF ODISHA	PRAHALLAD SAHU VS	BOUDH /297 /2023 ()	
89	D-CRLMC/36647/2025	ASWINI KUMAR DASH @ CHINTU @ CHITU VS STATE OF ODISHA	DEVASHIS PANDA VS	TIRTOL /431 /2025 ()	
90	D-CRLMC/36654/2025	SK. NASIMUDDIN @ PAPU VS STATE OF ODISHA	AJIT CHANDRA MOHAPATRA VS	KENDRAPARA /91 /2008 ()	
91	D-CRLMC/36660/2025	MANJULATA BARIK	RAJAT KUMAR PANDA	//0	

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		VS	VS	()	
92	D-CRLMC/36663/2025	JOGINDRA PRADHAN BIPI@VIPISINGH KANHAR	SK. ZAFARULLA	// MANAMUNDA /376 /2024	
		VS	VS	()	
93	D-CRLMC/36667/2025	STATE OF ODISHA DINABANDHU SAHU	SK. ZAFARULLA	// KANTAMAL /161 /2021	
		VS	VS	()	
94	D-CRLMC/36669/2025 CRLMC/5007/2025	STATE OF ODISHA JANMEJAYA CHANDAN	RAJJEET ROY	// BOLANGIR TOWN /640 /2025	AOR20220001462C202500139
		VS	VS	()	
95	D-CRLMC/36673/2025	STATE OF ODISHA AMARESH JENA @ BAIYAN JENA	DARSAN MISHRA	GR/0001674/2025 LAXMISAGAR P.S. /394 /2025	
		VS	VS	()	
96	D-CRLMC/36674/2025	STATE OF ODISHA DR. LAXMINARAYAN SATAPATHY	PRASANTA KUMAR SATAPATHY	// BALASORE VIGILANCE /57 /2014	
		VS	VS	()	
97	D-CRLMC/36676/2025	STATE OF ODISHA(VIG.) KAUSHAL PRADHAN	SOUMYA JYOTI BISWAL	// JAGATPUR /382 /2021	
		VS	VS	()	
98	D-CRLMC/36678/2025	STATE OF ODISHA NANDA @ PRAFULLA KUMAR MOHANTY	RAVI SHANKAR SAMAL	// PARADEEP /445 /2022	
		VS	VS	()	
99	D-CRLMC/36695/2025	STATE OF ODISHA PRINCE GUPTA	SAMVIT MOHANTY	// CHANDRASEKHARPUR /429 /2025	
		VS	VS	()	
100	D-CRLMC/36699/2025	STATE OF ODISHA BHANU PRATAP DASH	DEBASNAN DAS	// JAGATSINGPUR /907 /2025	
		VS	VS	()	
101	D-CRLMC/36704/2025	STATE OF ODISHA PRATYUSH KANT DASH	MANORANJAN PADHY	// JEYPORE TOWN /236 /2023	AOD20220003086C202500166
		VS	VS	()	
102	D-CRLMC/36705/2025	STATE OF ODISHA NIRANJAN MAHARANA	PANCHANAN PANIGRAHI	// BIRMITRAPUR /197 /2024	AOD20240000001C202500189
		VS	VS	()	

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103	D-CRLMC/36706/2025	STATE OF ODISHA MANISH PRASAD @ PANDU VS	KULDEEP MOHANTY VS	// PLANTSITE /233 /2018 ()	AOD20240000012C202500286
104	D-CRLMC/36707/2025	STATE OF ODISHA THITA RAY VS	DEEPAK KUMAR SAHOO VS	// KUDANAGARI /301 /2025 ()	
105	D-CRLMC/36711/2025	STATE OF ODISHA HADIBANDHU MALLIK @ BUDHIA VS	DEEPAK KUMAR SAHOO VS	// NIKIRAI /326 /2025 ()	
106	D-CRLMC/36713/2025	STATE OF ODISHA M/S SUSTAINABLE OUTREACH AND UNIVERSAL LEADERSHIP KUNDA BBSR VS	ANURAG KUNDABBSR VS	// / 0 ()	
107	D-CRLMC/36721/2025	KALINGA INSTITUTE OF INDUSTRIAL TECHNOLOGY (K.I.I.T.), BBSR SANTOSH KUMAR SAHOO @ SANTOSH SAHOO VS	BIJAYA KUMAR SAHOO VS	// SARANAKUL /93 /2025 ()	
108	D-CRLMC/36723/2025	STATE OF ODISHA JANMEJAYA KANHAR VS	SK. ZAFARULLA VS	// MANAMUNDA /84 /2019 ()	
109	D-CRLMC/36725/2025	STATE OF ODISHA MANOJ DEEP VS	SK. ZAFARULLA VS	// MANAMUNDA /189 /2025 ()	
110	D-CRLMC/36727/2025	STATE OF ODISHA PRAHALLAD OJHA VS	SOUBHAGYA SWAIN VS	// AIR FIELD P.S. /249 /2014 ()	AOR20220001296C202500103
111	D-CRLMC/36737/2025	STATE OF ODISHA CHHABI LATA ROUT VS	SASMITA NAYAK VS	// BALIANTA P.S. /468 /2025 ()	
112	D-CRLMC/36738/2025	STATE OF ODISHA RAJIN@RAJENDRA MAHAKUR VS	JUGALA KISHORE PANDA VS	// BINIKA /131 /2021 ()	
113	D-CRLMC/36740/2025	STATE OF ODISHA PRATAP KUMAR BISWAL VS	PUSPAMITRA MOHAPATRA VS	// CHAULIAGANJA /165 /2004 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/36742/2025	BIRA @ BIRAMITRA MAHAKUD VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /378 /2024 () //	
115	D-CRLMC/36744/2025	SASANKA@SHASHANKA KUMAR KHATUA VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /84 /2019 () //	
116	D-CRLMC/36749/2025	RAM KUMAR BARIK VS STATE OF ODISHA	BIKASH KARNA VS	MANAMUNDA /84 /2019 () //	
117	D-CRLMC/36758/2025	PRASANT KUMAR KHATUA VS KHIROD KUMAR PANDA	KUNJA SUNDAR DAS VS	GURUDIJHATIA /136 /2024 () //	
118	D-CRLMC/36762/2025	SANJAY HOTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	DEOGAON /361 /2025 () //	AOD20240000366C202500017
119	D-CRLMC/36766/2025	RAJESH KUMAR PATRA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	BANGRIPOSI /128 /2025 () //	AOR20220001296C202500104
120	D-CRLMP/36686/2025	MATHURI DEHURI VS STATE OF ODISHA	PADMANAVA JENA VS	/ /0 () //	
121	D-CRLMP/36717/2025	PITABAS NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	/ /0 () //	
122	D-CRLMP/36724/2025	HAREKRUSHNA JENA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	/ /0 () //	
123	D-CRLMP/36730/2025	PITABAS NAYAK VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	/ /0 () //	
124	D-CRLMP/36750/2025	SUSHREE SANGITA BHOL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	/ /0 () //	
125	D-CRLMP/36753/2025	CHAKSHU SHARMA	MANORANJAN MISHRA	/ /0	

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		VS	VS	()	
126	D-CRLMP/36768/2025	STATE OF ODISHA BIRANCHI NARAYAN ACHARYA	ATMAJIT MANMITH DAS	// / /0	
		VS	VS	()	
127	D-CRLMP/36779/2025	STATE OF ODISHA TILU SAMANTARAY	AMULYA KUMAR NAYAK	// / /0	
		VS	VS	()	
128	D-CRLMP/36784/2025	STATE OF ODISHA PAWAN KUMAR SONI	ADYASIDHI MISHRA	// / /0	
		VS	VS	()	
129	D-CRLREV/36640/2025	STATE OF ODISHA KAMALAKANTA DAS	RAJENDRA NARAYAN ROUT	// / /0	AOR20220001558C202500228
		VS	VS	()	
130	D-CRLREV/36668/2025	STATE OF ODISHA ARCHISMAN TRIPATHY @ RIKU	LALITENDU MISHRA	// MARKAT NAGAR /53 /2021	AOR20220001610C202500075
		VS	VS	()	
131	D-CRLREV/36700/2025	STATE OF ODISHA ASHOK SINGH @ ASHOK KUMAR SINGH	BHARAT BHUSAN ROUSTRAY	// ANGUL SADAR PS /286 /2025	
		VS	VS	()	
132	D-CRLREV/36732/2025	STATE OF ODISHA RUDRA PRATAP MOHANTY	BIJAYA KUMAR PARIDA 2	// MADHUPATNA /159 /2023	AOD20220001998C202500070
		VS	VS	()	
133	D-CRLREV/36735/2025	STATE OF ODISHA MUKESH ADABAR	JYOTIRMAYA SAHOO	// MELCHHAMUNDA /210 /2024	
		VS	VS	()	
134	D-CRLREV/36760/2025	STATE OF ODISHA KALPANA MAJHI@LUSI	MANAS KUMAR CHAND	// GUNUPUR /22 /2025	
		VS	VS	()	
135	D-CRLREV/36764/2025	STATE OF ODISHA RASHMI@RASHMI RANJAN BHOL	AMLAN SHAKTI PAUL	// SPECIAL CRIME UNIT /4 /2025	
		VS	VS	()	
136	D-CRLREV/36782/2025	STATE OF ODISHA PUJA SAHA @ POOJA SAHA	DEBIDUTTA MOHAPATRA	// NADANAKANAN P.S. /145 /2025	AOD20220004576C202500062
		VS	VS	()	

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137	D-CRLREV/36783/2025	STATE OF ODISHA MANISH AGRAWAL VS	Debidutta Mohapatra VS	// // ()	AOD20220004576C202500063
138	D-CRLREV/36786/2025	STATE OF ODISHA DR. MINA KUMARI DWARI VS	NAKSHAN BEHARI DAS JAJATI KESHARI KHUNTIA VS	// // ()	
139	D-FAO/49004/2025	STATE OF ODISHA D.M., M.S. NEW INDIA ASSURANCE CO.LTD., CUTTACK VS	NAKSHAN BEHARI DAS VS	// // ()	
140	D-FAO/49040/2025	RATNAKAR DEHURY D.M.,NEW INDIA ASSURANCE CO. LTD.,CUTTACK VS	MAHITOSH SINHA VS	// // ()	
141	D-LAA/49131/2025	PAKA PARIDA D.G.M.,INDIAN OIL CORPORATION LTD.,SAMBALPUR VS	BIREEJIT MOHANTY VS	// // ()	
142	D-LAA/49146/2025	LAMBODAR PANDA D.G.M.,INDIAN OIL CORPORATION LTD.,SAMBALPUR VS	BIREEJIT MOHANTY VS	// // ()	
143	D-LAA/49151/2025	LALITA AGRAWALLA D.G.M., INDIAN OIL CORPORATION LTD.,SAMBALPUR VS	BIREEJIT MOHANTY VS	// // ()	
144	D-MACA/49031/2025	JUI @ JOI GURU VS	SARADA PRASANNA SARANGI VS	// // ()	
145	D-MACA/49047/2025	SIBAPRASAD MISHRA D.M.,NATIONAL INSURANCE CO. LTD.,BBSR VS	NITISH KUMAR MISHRA VS	// // ()	
146	D-MACA/49081/2025	RACHANA DAS D.M.,NATIONAL INSURANCE CO. LTD.,ANGUL VS	SUBRAT SATPATHY VS	// // ()	
147	D-MACA/49095/2025	SITA BEHERA SAKUNTALA NAYAK VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500327
		CH. SEETHA RAMA BRAHMA SRINIVAS RAO		//	

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148	D-MACA/49106/2025	M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA VS PINKILATA PRATAP	RIMJHIMBALA PATI VS	// 0 //	
149	D-MATA/49032/2025	DAMODAR MISHRA VS JYOTIRMAYEE PUJAHARI	SUSANTA KUMAR MISHRA VS	// 0 //	
150	D-MATA/49108/2025	SUSHANT KUMAR MANGARAJ VS PANKAJINI BAG	JYOTSNARANI RATH VS	// 0 //	
151	D-MATA/49118/2025	TAPAN KUMAR PRADHAN VS ITISHREE PRADHAN	SATYA SHIVA DASH VS	// 0 //	
152	D-MATA/49144/2025	PRATYASHA PRIYADARSHINI VS JYOTIRANJAN NAYAK	AMITAV TRIPATHY VS	// 0 //	
153	D-RPFAM/49018/2025	RUCHIKA SWAIN VS SANDEEP KUMAR MALLICK	PRADEEP KUMAR KHUNTIA VS	// 0 //	
154	D-RSA/49022/2025	HIMIRIKA BUTA VS HIMIRIKA SRIDHARA	GOPINATH MISHRA VS	// 0 //	
155	D-RSA/49041/2025	BRAHMANANDA OJHA VS GANGADHAR PRADHAN	SUKANTA KUMAR NAYAK VS	// 0 //	
156	D-TRP(C)/48999/2025	LAXMIPRIYA JENA VS SWARAJYA KUMAR NAYAK	KABERI MOHANTY VS	// 0 //	
157	D-TRP(C)/49048/2025	RITANJALI NAYAK VS SOUMYA RANJAN PATRA	BRAHMANANDA TRIPATHY VS	// 0 //	
158	D-TRP(C)/49094/2025	SARADA BOSE VS SANDEEP SARKAR	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202500044
159	D-TRPCRL/36648/2025	LAXMIPRIYA JENA	KABERI MOHANTY	//0	

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		VS	VS	()	
160	D-WA/48990/2025	NAMITA NAYAK STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	//	LOD20240000172C202500454
		VS	VS	()	
161	D-WA/49035/2025	BIJAYA KUMAR DHADA NIMMASURI SUNITA	SONITA BISWAL	//	
		VS	VS	()	
162	D-WA/49168/2025	UNION OF INDIA PURUSOTTAM BARIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	()	
163	D-WP(C)/48984/2025 WP(C)/33863/2025	STATE OF ODISHA DAMAYANTI SEET	RANJAN KUMAR ROUT	//	AOR20230000872C202500103
		VS	VS	()	
164	D-WP(C)/48985/2025	STATE OF ODISHA RAMESH CHANDRA ROUT	SWAPNIL ROY	//	AOR20220001600C202500191
		VS	VS	()	
165	D-WP(C)/48986/2025	STATE OF ODISHA ASHUTOSH SITIKANATHA PRADHAN	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500082
		VS	VS	()	
166	D-WP(C)/48987/2025	STATE OF ODISHA ANITA NAYAK	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
167	D-WP(C)/48988/2025	STATE OF ODISHA SUSANT KUMAR BISWAL	SWAPNIL ROY	//	AOR20220001600C202500197
		VS	VS	()	
168	D-WP(C)/48989/2025	STATE OF ODISHA TANMAYA MISHRA	ASHIS KUMAR MISHRA	//	
		VS	VS	()	
169	D-WP(C)/48991/2025	STATE OF ODISHA MINATI PANDA	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	
170	D-WP(C)/48992/2025	STATE OF ODISHA BASUMATI PADHI	SUBHRANSU BHUSAN MOHANTY	//	
		VS	VS	()	

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171	D-WP(C)/48993/2025	STATE OF ODISHA ANITA RANI SAW VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0	
172	D-WP(C)/48994/2025	STATE OF ODISHA DEBENDRA NATH MAHANA VS	BASUDEV PUJARI VS	// // 0	
173	D-WP(C)/48996/2025 WP(C)/33885/2025	STATE OF ODISHA SRI SRI JAGANNATH TEMPLE TRUST, SUNDARGARH VS	HAVIJIT PATNAIK VS	// // 0	
174	D-WP(C)/48997/2025	STATE OF ODISHA MD. RAIS AHMED VS	JUGALA KISHORE PANDA VS	// // 0	
175	D-WP(C)/48998/2025	STATE OF ODISHA JAYANTI ADHIKARI @ GIRI VS	GANESH PRASAD SAMAL VS	// // 0	
176	D-WP(C)/49000/2025	STATE OF ODISHA SADHU CHARAN PANDA VS	PITAMBAR PANDA VS	// // 0	
177	D-WP(C)/49001/2025 WP(C)/33881/2025	STATE OF ODISHA SUBHASHRI PRADHAN VS	DEBASISH PATNAIK VS	// // 0	
178	D-WP(C)/49002/2025	SARANGADHAR BARAL RAJU SAHU VS	RAMAKRISHAN NAIK VS	// // 0	
179	D-WP(C)/49003/2025	STATE OF ODISHA HI-TECH COLLEGE OF PHARMACY, BBSR VS	SUBHANKAR ROUT VS	// // 0	
180	D-WP(C)/49005/2025	STATE OF ODISHA KSHIROD KUMAR SWAIN VS	KSHIROD KUMAR SWAIN VS	// // 0	
181	D-WP(C)/49006/2025	STATE OF ODISHA ANITA KUMARI PATRO VS	MANAS PATI VS	// // 0	AOR20220001535C202500242
		STATE OF ODISHA		//	

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182	D-WP(C)/49007/2025	SRIMATI DEVI VS STATE OF ODISHA	ARUNA NAYAK VS	// 0 //	
183	D-WP(C)/49008/2025	AJITA KUMARI PILLAI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500241
184	D-WP(C)/49009/2025	PRATIMA SINGH VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500240
185	D-WP(C)/49010/2025	NARASINGH MANDANGI VS STATE OF ODISHA	MANAS PATI VS	// 0 //	AOR20220001535C202500239
186	D-WP(C)/49011/2025	PADMINI NAYAK VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
187	D-WP(C)/49012/2025	PRIYANKA PRIYADARSHINI PARIDA VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //	
188	D-WP(C)/49013/2025	MIHIR RANJAN PATTJOSHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
189	D-WP(C)/49014/2025	SANJEEB KUMAR PATTJOSHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
190	D-WP(C)/49015/2025	MAA MANTRABASULI WSHG ALAMANGOINA , BHADRAKALIBAN PRADHAN VS STATE OF ODISHA	DIPAK KISHAN PRADHAN VS	// 0 //	
191	D-WP(C)/49016/2025 WP(C)/33937/2025	RAMA PRASAD NAYAK VS STATE OF ODISHA	BISWAJIT MOHANTY VS	// 0 //	
192	D-WP(C)/49017/2025	SUBRAT NAYAK VS STATE OF ODISHA	ARIJEET MISHRA VS	// 0 //	
193	D-WP(C)/49020/2025	BILASHI RATH	SUBASH CHANDRA ACHARYA	//	AOR20220004051C202500034

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		VS	VS	0	
194	D-WP(C)/49023/2025	ATANU PRASAD DASH BICHITRANANDA BEURA	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
195	D-WP(C)/49024/2025	STATE OF ORISSA PITAMBER GOCHHAYAT	RAJIB RATH	//	
		VS	VS	0	
196	D-WP(C)/49028/2025	STATE OF ODISHA BRANCH MANAGER, UNIVERSAL SOMPO GENERAL INSURANCE CO. LTD. RATIKANTA SAHOO	CHITRANJANA BEHERA	//	
		VS	VS	0	
197	D-WP(C)/49030/2025	BANITA MOHANTY	NIRANJAN LENKA	//	
		VS	VS	0	
198	D-WP(C)/49034/2025	STATE OF ODISHA KUMARI ANINDITA PATTANAİK @ SMT ANINDITA PATRANAN	ANAND SINGH (1)	//	
		VS	VS	0	
199	D-WP(C)/49037/2025	STATE OF ODISHA ANITA CHOPDAR	LAMBODAR PRADHAN	//	
		VS	VS	0	
200	D-WP(C)/49038/2025	STATE OF ODISHA MOHANLAL JAIN	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500080
		VS	VS	0	
201	D-WP(C)/49039/2025	INCOME TAX OFFICER WARD 1 GARILA RABI KUMAR	LAMBODAR PRADHAN	//	
		VS	VS	0	
202	D-WP(C)/49042/2025 WP(C)/33945/2025	STATE OF ODISHA RAJALAXMI BEHERA	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
203	D-WP(C)/49043/2025	STATE OF ODISHA ARJUNA SAHU	SUKANTA KUMAR DALAI	//	
		VS	VS	0	
204	D-WP(C)/49044/2025	STATE OF ODISHA DULESWARI RANA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	0	

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		STATE OF ODISHA		//	
205	D-WP(C)/49045/2025	SAROJINI BEHERA	SUKANTA KUMAR DALAI	//	
	WP(C)/33947/2025	VS	VS	()	
		STATE OF ODISHA		//	
206	D-WP(C)/49046/2025	MAMATA BEHARA	DR. JITENDRA KUMAR LENKA	//	
		VS	VS	()	
		DIRECTOR GENERAL AND INSPECTOR GENERAL OF POLICE, CUTTACK		//	
207	D-WP(C)/49049/2025	GYANA RANJAN NAYAK	SATYAJIT MAHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
208	D-WP(C)/49051/2025	USHARANI DAS	RAMA CHANDRA JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
209	D-WP(C)/49052/2025	DEBARAJ SAHU	DR. BINODA KUMAR MISHRA	//	
	WP(C)/33950/2025	VS	VS	()	
		STATE OF ODISHA		//	
210	D-WP(C)/49053/2025	CHINTAN BRAHMA	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
211	D-WP(C)/49054/2025	SUBHASINI JENA	NIRANJAN PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
212	D-WP(C)/49055/2025	DR. PURUSOTTAM SWAIN	SUBHADUTTA ROUSTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
213	D-WP(C)/49056/2025	SUBASH CHANDRA SAHOO	AJAY KUMAR NANDY	//	
		VS	VS	()	
		BHUBANESWAR DEVELOPMENT AUTHORITY, BBSR		//	
214	D-WP(C)/49058/2025	M/S DCZ PVT.LTD, BBSR	SHREYANSH RAJGURU	//	
		VS	VS	()	
		UNITED INDIA INSURANCE COMPANY LTD., BBSR		//	
215	D-WP(C)/49059/2025	KUSH KUMAR SAHU	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500147
		VS	VS	()	
		STATE OF ODISHA		//	

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216	D-WP(C)/49060/2025	DILLIP KUMAR NAYAK VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500193
217	D-WP(C)/49061/2025	ABUTALIB KHAN VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500192
218	D-WP(C)/49062/2025	ANANTA CHARAN SAMAL VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500194
219	D-WP(C)/49063/2025	GIRISH CHANDRA MISHRA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //	AOD20250000975C202500040
220	D-WP(C)/49064/2025	GOURANGA CHARAN SWAIN VS STATE OF ODISHA	SHREYANSH RAJGURU VS	// () //	
221	D-WP(C)/49065/2025	K.NARASINGALU VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
222	D-WP(C)/49066/2025	SRIYASMITA ROUT VS STATE OF ODISHA	GYANA RANJAN MAHAPATRA VS	// () //	
223	D-WP(C)/49067/2025	RAJKUMAR CHINDA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
224	D-WP(C)/49068/2025	BASANTA KUMAR PANI VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500195
225	D-WP(C)/49069/2025	PRAVAT NALINI MOHAPATRA VS STATE OF ODISHA	SIDDHANT SARANGI VS	// () //	AOD20250000975C202500041
226	D-WP(C)/49070/2025	GARNA HARIJAN VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
227	D-WP(C)/49071/2025	JAGANNATH MAJHI	BIJAYA KUMAR BEHERA 1	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/49072/2025	RABI NARAYAN PATRA	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
229	D-WP(C)/49073/2025	GENDO CHOUDHARY	MANOJ VERMA	//	
		VS	VS	0	
		UNION OF INDIA		//	
230	D-WP(C)/49074/2025	HEMANTA KUMAR MOHANTY	SWAPNIL ROY	//	AOR20220001600C202500196
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/49075/2025	AMIT KUMAR BEHERA	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
232	D-WP(C)/49076/2025	SEKH ISAK ALI	GANESH PRASAD SAMAL	//	
		VS	VS	0	
		THE COLLECTOR, JAGATSINGHPUR		//	
233	D-WP(C)/49078/2025	UTKAL JYOTI EDUCATIONAL SOCIETY	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500081
		VS	VS	0	
		JOINT DIRECTOR (FCRA)		//	
234	D-WP(C)/49079/2025	BIDYULATA DEI	AMARESH CHANDRA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/49082/2025	ANNAPURNA PATTNAYAK	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/49084/2025	PRATIMA MISHRA	BANAMALI SAHOO	//	
		VS	VS	0	
		STATE OF ODISHA		//	
237	D-WP(C)/49085/2025	GOBINDA BAGH	SASHIBHUSAN DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/49086/2025	M/S RAJDHANI SYSTEMS AND ESTATES PVT.LTD, KHEBBSHIS NANDA	KHEBBSHIS NANDA	//	
		VS	VS	0	

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239	D-WP(C)/49087/2025	HEMANTA KUMAR CHHOTRAY MANORANJAN MOHANTA VS COLLECTOR MAYURBHANJ	PRAVASH CHANDRA JENA VS	// // 0 //	
240	D-WP(C)/49088/2025	LAXMAN PANGI VS SUPERINTENDENT, CGST AND CENTRAL EXCISE, KORAPUT	ITISHREE TRIPATHY VS	// 0 //	
241	D-WP(C)/49089/2025	Dr. SUSHREE SANGEETA KAR VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	AOD20240000618C202500179
242	D-WP(C)/49090/2025	BINOD SIKAKA VS STATE OF ODISHA	ASHOK KUMAR MOHAPATRA VS	// 0 //	AOR20220001551C202500016
243	D-WP(C)/49092/2025	SANTOSH KUMAR SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	
244	D-WP(C)/49093/2025	HI TECH EDIFICE PVT LTD VS ODISHA REAL ESTATE REGULATORY AUTHORITY	AFRAAZ SUHAIL VS	// 0 //	AOD20240000544C202500045
245	D-WP(C)/49099/2025	SRIKRUSHNA SWAIN VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500135
246	D-WP(C)/49100/2025	BAJRANGLAL AGRAWAL VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
247	D-WP(C)/49101/2025	BHIKARI JENA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //	
248	D-WP(C)/49102/2025	JAWAHARLAL PANI VS THE ZONAL MANAGER, UCO BANK, KHURDA	SUSANTA KUMAR NAYAK VS	// 0 //	
249	D-WP(C)/49103/2025	PANCHANAN SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :26/11/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/49104/2025	JAGYANSINI BADHAI VS STATE OF ODISHA	SUBHA KUMAR MISHRA VS	// 0 //	
251	D-WP(C)/49105/2025	PURNA CHANDRA SETHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
252	D-WP(C)/49107/2025	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
253	D-WP(C)/49109/2025	NIRUPAMA MOHANTY VS STATE OF ODISHA	SOUBHAGYA SUNDAR DAS VS	// 0 //	
254	D-WP(C)/49110/2025	KESHAB CHANDRA GARNAIK VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
255	D-WP(C)/49112/2025	AYUSH JOSHI VS CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI	KUNAL KUMAR SWAIN VS	// 0 //	
256	D-WP(C)/49115/2025	LATANGINI SAHOO VS STATE OF ODISHA	BIREN SANKAR TRIPATHY VS	// 0 //	
257	D-WP(C)/49116/2025	BIREN KUMAR ROUT VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
258	D-WP(C)/49119/2025	NETRANANDA MARANDI VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	// 0 //	
259	D-WP(C)/49122/2025	JHUNU SWAIN VS THE CHAIRMAN-CUM-MANAGING DIRECTOR, EASTERN COAL FIELDS LIMITED, BURDWAN, WEST BENGAL	ASMIYA RANJAN MAJHI VS	// 0 //	
260	D-WP(C)/49123/2025	PRITAM PRIYADARSINI VS STATE OF ODISHA	SIDHARTH SANKAR MOHAPATRA VS	// 0 //	
261	D-WP(C)/49124/2025	ADITYABALA PARIDA	SUKANTA KUMAR NAYAK (2)	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-WP(C)/49126/2025	PUSPA MANJARI DAS	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-WP(C)/49127/2025	SATYABRATA BALIARSINGH	SUBASH CHANDRA DASH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-WP(C)/49128/2025	MAMATA MISHRA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-WP(C)/49129/2025	AGASTI SAHU	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-WP(C)/49130/2025	KUSUMA MALA MISHRA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-WP(C)/49132/2025	SHREE DADIJI MANDIR TRUST PRABHAVATI PUBLIC SCHOOL, BONGIR	ANMOL K. BONGIR	//	
		VS	VS	()	
		THE COMMISSIONER, REGIONAL EPF ORGANISATION, BBSR		//	
268	D-WP(C)/49133/2025	SITAKANTA NAYAK	NIRANJAN PANDA	//	AOD20250000124C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-WP(C)/49134/2025	PRAMODINI JENA	SANGRAM JENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-WP(C)/49135/2025	MANMOHAN SETHI	KANANBALA ROY CHOUDHURY	//	AOR20220001523C202500136
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-WP(C)/49136/2025	M/S DIVINE CONSTRUCTION	BIJAY PANDA	//	AOD20220004095C202500037
		VS	VS	()	
		THE SUPERINTENDING ENGINEER, PANIKOILI (R AND B DIVISION)		//	
272	D-WP(C)/49137/2025	KANCHAN MAHAPATRA	PRAMODA KUMAR MISHRA	//	
		VS	VS	()	

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273	D-WP(C)/49138/2025	STATE OF ODISHA SAUMYA RANJAN SAHOO VS	DR. BINODA KUMAR MISHRA VS	// // ()	AOR20220001616C202500140
274	D-WP(C)/49139/2025	STATE OF ODISHA RANJITA PANDA VS	GHANASHYAM MUDULI VS	// // ()	AOR20220002820C202500021
275	D-WP(C)/49140/2025	STATE OF ODISHA GAYATRI SATAPATHY VS	SANGRAM JENA VS	// // ()	
276	D-WP(C)/49141/2025	STATE OF ODISHA UNION OF INDIA VS LAMBODAR JENA	PRASANNA KUMAR PARHI VS	// // ()	
277	D-WP(C)/49142/2025	SMITA MOHAPATRA VS	SANGRAM JENA VS	// // ()	
278	D-WP(C)/49143/2025	STATE OF ODISHA DR.SHNEHALATA TRIPATHY VS	SANGRAM JENA VS	// // ()	
279	D-WP(C)/49147/2025	STATE OF ODISHA BISHNU PRASADA MISHRA VS	HRUDANANDA MOHAPATRA VS	// // ()	
280	D-WP(C)/49150/2025	STATE OF ODISHA SANJUKTA MOHAPATRA VS	SANGRAM JENA VS	// // ()	
281	D-WP(C)/49152/2025	STATE OF ODISHA AMULYA KUMAR JENA VS	SHIB SHANKAR MOHANTY VS	// // ()	
282	D-WP(C)/49153/2025	APOLLO HOSPITALS ENTERPRISES LIMITED, BBSR SURESH PRADHAN VS	SUSANTA KUMAR LENKA VS	// // ()	
283	D-WP(C)/49154/2025	STATE OF ODISHA SHYAM SUNDARPUR G.P. FEDERATION, BALASORES VS STATE OF ODISHA	BHUSAN MOHANTY VS	// // ()	

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284	D-WP(C)/49156/2025	SHOVAN KUMAR SAHOO VS PUSPANJALI SWAIN	BIBHU PRASAD MOHANTY VS	// 0 //	
285	D-WP(C)/49157/2025	SHRADDHA SUMAN SAHU VS STATE OF ODISHA	LALATENDU RAY VS	// 0 //	
286	D-WP(C)/49158/2025	TANMAYA BARIK VS STATE OF ODISHA	LALATENDU RAY VS	// 0 //	
287	D-WP(C)/49159/2025	PRATAP CHANDRA PANDA VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //	
288	D-WP(C)/49160/2025	RAJU PATRA VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //	AOR20220001523C202500137
289	D-WP(C)/49161/2025	BAIJAYANTI PARIDA VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// 0 //	AOR20220002820C202500022
290	D-WP(C)/49163/2025	HRUSHIKESH SATPATHY VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //	
291	D-WP(C)/49164/2025	RITA NAYAK VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
292	D-WP(C)/49165/2025	MONORANJAN MAJHI VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //	
293	D-WP(C)/49166/2025	GOVERING BODY OF BRAHMA VIHAR SANKRIT MAHAPANDIT MURARI BEHAR, NUAGAON VS STATE OF ODISHA	HINDYALAKSHI BEHAR VS	// 0 //	
294	D-WP(C)/49169/2025	TANULATA NAYAK VS KALYANI SAHOO	BISWAJIT PASAYAT VS	// 0 //	
295	D-WP(C)/49170/2025	PRABIR KUMAR PARIDA	SUBASH CHANDRA PANI	//	

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		VS	VS	()	
		UNION OF INDIA		//	
296	D-WP(C)/49171/2025	SABITRI SAHOO	BIDYALOK MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/36643/2025	BIRJU SHARMA	UPENDRA KUMAR PANDEY	BRAHMANITARANG /126 /2023	AOR2022000085C202500013
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/36645/2025	PARAMESWAR DAS	MD. GOLAM MADANI	BADAMBADI /407 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/36649/2025	RANJAN NAIK	BIRAJA PRASANNA DAS	BONAI /241 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/36650/2025	PAPU MAHANTA @ AKASH KUMAR MOHANTA	SATYAJIT MOHAPATRA	KALINGA NAGAR /419 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/36651/2025	AKSHAY KUMAR SAHU	SATYAJIT MOHAPATRA	KHAIRA /255 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/36655/2025	KEDARNATH SAHOO	ASHOK KUMAR PRADHAN	JAGANNATHA PRASAD /429 /2025	AOR20220001590C202500014
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/36657/2025	SUDEEP MANGARAJ @ SUDIP MANGARAJ @ GANUAKSHAYA KUMAR SUBUDHI	AKSHAYA KUMAR SUBUDHI	DELANGA /371 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/36659/2025	AKASH DEEP MALLIA @ ROCKY MALLIA @ MOHAPATRA	ARJUN MISHRA	AIR FIELD P.S. /1 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/36661/2025	ANUP BENTAKAR @ SANA	BINOD KUMAR HATI	KANTABANJI /407 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/36662/2025	MANASA BEHERA	TANMAYA KUMAR MOHANTY	INFOVALLY UPD BHUBANESWAR /265 /2025	
		VS	VS	()	

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307	D-ABLAPL/36670/2025	STATE OF ODISHA SANJAY KARMAKAR VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// MARINE PS AT JAMBO /239 /2025 ()	
308	D-ABLAPL/36682/2025	JOGENDRA KHEMUNDU @ TADANG VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	// PADWA /144 /2024 ()	
309	D-ABLAPL/36683/2025	STATE OF ODISHA PRAFUL BARIK VS STATE OF ODISHA	SUBHALATA PRIYADARSHINI VS	// BEGUNIAPADA /600 /2025 ()	
310	D-ABLAPL/36687/2025	STATE OF ODISHA MAHESH @ MAHESWAR MALIK VS STATE OF ODISHA	BISHNU CHARAN SWAIN VS	// GOPALPUR /188 /2025 ()	
311	D-ABLAPL/36692/2025	STATE OF ODISHA DEBASISH ROUT VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// KEONJHAR SADAR /535 /2025 ()	
312	D-ABLAPL/36694/2025	STATE OF ODISHA DILU NAIK @ BIKASH NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	// TALCHER TOWN /455 /2024 ()	
313	D-ABLAPL/36708/2025	STATE OF ODISHA GOPAL SWAIN VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// PAHALA /42 /2025 ()	
314	D-ABLAPL/36709/2025	STATE OF ODISHA SATYAJIT SAHU VS STATE OF ODISHA	BIKASH KARNA VS	// GHANTAPADA /151 /2025 ()	
315	D-ABLAPL/36710/2025	STATE OF ODISHA CHANDAN KUMAR NAYAK @ LIPUN NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// ASKA /656 /2025 ()	AOR20220001631C202500326
316	D-ABLAPL/36715/2025	STATE OF ODISHA KIRANJAN GOUDA VS STATE OF ODISHA	SURYAKANTA DASH VS	// B.SINGHPUR /23 /2025 ()	
317	D-ABLAPL/36718/2025	STATE OF ODISHA DEEPAK KUMAR GIRI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	// RAMACHANDRAPUR /336 /2025 ()	AOR20220002787C202500167

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-ABLAPL/36722/2025	SURESH KUMAR TARAI VS STATE OF ODISHA	SUJATA JENA VS	TANGI /400 /2025) //	
319	D-ABLAPL/36726/2025	NEENA BALIARSINGH VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	CHAULIAGANJA /103 /2025) //	
320	D-ABLAPL/36729/2025	MOHAN BHOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHARATPUR PS /699 /2025) //	
321	D-ABLAPL/36736/2025	SRIKANTA BARIK VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RASGOBINDPUR /468 /2025) //	
322	D-ABLAPL/36739/2025	GOBINDA DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	REMUNA /186 /2025) //	
323	D-ABLAPL/36741/2025	MAHESWAR BEHERA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /265 /2025) //	
324	D-ABLAPL/36746/2025	MANAS RANJAN NAYAK VS STATE OF ODISHA	SAMBIT SAMAL VS	NANDIPADA /341 /2025) //	
325	D-ABLAPL/36747/2025	DEEPAK KUMAR GIRI VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	RAMACHANDRAPUR /337 /2025) //	AOR20220002787C202500168
326	D-ABLAPL/36748/2025	ANADI BEHERA VS STATE OF ODISHA	JUDHISTHIR SAHOO VS	JAGANNATHA PRASAD /391 /2025) //	AOD20220003315C202500083
327	D-ABLAPL/36751/2025	RANJIT NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAJURIPADA /262 /2025) //	
328	D-ABLAPL/36754/2025	LAXMAN RAUL VS STATE OF ODISHA	DEEPAK KUMAR MOHAPATRA VS	JAKHAPURA /134 /2025) //	
329	D-ABLAPL/36757/2025	SRIKANTA BEHERA	SUKANTA KUMAR NAYAK	BHANDARIPOKHARI /510 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/36759/2025	SACHIN PATEL	SATYABRATA DASH	CHAULIAGANJA /595 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/36763/2025	RANJAN KUMAR SWAIN	LALATENDU SAMANTARAY	ASKA /156 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/36767/2025	ABHINAS KHUNTIA	SURYAKANTA DWIBEDI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/36774/2025	MANAS RANJAN RATH	SIDHARTHA SANKAR RAY (2)	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/36775/2025	JOGENDRA BEHERA	JAGAJIBAN PRADHAN	NANDIPADA /362 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/36776/2025	GANGADHAR PANIGRAHI	ASHOK KUMAR MOHAPATRA	KHARABEL NAGAR P.S. /111 /2018	AOR20220001551C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/36780/2025	TUSHAR SAHOO	SUSANTA KUMAR LENKA	PARADEEP MODEL /339 /2025	AOR20220001299C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/36781/2025	BALARAM CHOUDHURY	DIPTI RANJAN BHOKTA	SEMILLIGUDA /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/36785/2025	RAMESH SUBUDHI	BIJAY KUMAR BEHERA	KHURDA MODEL /373 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	

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MISC CASES FILED on :26/11/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/302/1996 CRA/302/1996	MAHESWAR SAHU MP	RANJIT MOHANTY	4/2025
2	D-TRPCRL/36648/2025 TRPCRL/ /	LAXMIPRIYA JENA MP	KABERI MOHANTY	114/2025
3	D-LAA/49131/2025 LAA/ /	D.G.M.,INDIAN OIL CORPORATION LTD.,SRINIBALMUKH MP	SARABJIT MOHANTY	251/2025
4	D-LAA/49146/2025 LAA/ /	D.G.M.,INDIAN OIL CORPORATION LTD.,SRINIBALMUKH MP	SARABJIT MOHANTY	252/2025
5	D-LAA/49151/2025 LAA/ /	D.G.M., INDIAN OIL CORPORATION LTD.,SRINIBALMUKH MP	SARABJIT MOHANTY	253/2025
6	D-JCRLA/51/2021 JCRLA/51/2021	BANDIA LOHAR@KANDURU BINDHANI MP	ADV.	395/2025
7	D-JCRLA/32/2021 JCRLA/32/2021	KASIA@SIDHANTA PALEI MP	ADV	396/2025
8	D-TRP(C)/48999/2025 TRP(C)/ /	LAXMIPRIYA JENA MP	KABERI MOHANTY	453/2025
9	D-TRP(C)/49048/2025 TRP(C)/ /	RITANJALI NAYAK MP	BRAHMANANDA TRIPATHY	454/2025
10	D-TRP(C)/49094/2025 TRP(C)/ /	SARADA BOSE MP	AFRAAZ SUHAIL	455/2025
11	D-CONTC/37791/2025 CONTC/4415/2025	DEBRAJ BEHERA MP		465/2025
12	D-CONTC/11858/2024 CONTC/2097/2024	RAKESH KUMAR PANDA MP	BISWABIHARI MOHANTY, L. SAMAL, B. TRIPATHY	466/2025
13	D-RVWPET/460/2023 RVWPET/460/2023	APURBA RANJAN TRIPATHY MP	AJIT KUMAR TRIPATHY	485/2025
14	D-RVWPET/460/2023 RVWPET/460/2023	APURBA RANJAN TRIPATHY MP	AJIT KUMAR TRIPATHY	486/2025
15	D-RVWPET/460/2023 RVWPET/460/2023	APURBA RANJAN TRIPATHY MP	AJIT KUMAR TRIPATHY	487/2025
16	D-RPFAM/27421/2025 RPFAM/189/2025	NILAKANTHA MEHER MP	BISWAJIT RANJAN TRIPATHY	562/2025
17	D-CMAPL/44706/2025 CMAPL/ /	DILLIP KUMAR NANDA MP	BHUBANANANDA LENKA	572/2025
18	D-MATA/14873/2024 MATA/117/2024	DEEPAK JAGWANI MP	GOPINATH MISHRA	669/2025
19	D-MATA/49108/2025 MATA/ /	SUSHANT KUMAR MANGARAJ MP	JYOTSNARANI RATH	670/2025
20	D-MATA/49118/2025 MATA/ /	TAPAN KUMAR PRADHAN MP	SATYA SHIVA DASH	671/2025
21	D-MATA/11800/2025 MATA/144/2025	BISWAJIT PRADHAN MP	DILIP KUMAR SAHU	672/2025
22	D-MATA/49144/2025 MATA/ /	PRATYASHA PRIYADARSHINI MP	AMITAV TRIPATHY	673/2025
23	D-FAO/49004/2025 FAO/ /	D.M., M.S. NEW INDIA ASSURANCE CO.LTD.,CUMTANIBHAKARI MP	DANANIBHAKARI DAS	1036/2025
24	D-FAO/49040/2025 FAO/ /	D.M.,NEW INDIA ASSURANCE CO. LTD.,CUMTANIBHAKARI MP	AMITAKRISHN SINHA	1037/2025
25	D-FAO/44311/2024 FAO/508/2024	SAROJINI @ SAJANI PALAI MP		1038/2025
26	D-BLAPL/33294/2025	NAJEER MOHAMMAD	DEVASHIS PANDA	

	BLAPL/11489/2025	MP		1123/2025
27	D-BLAPL/36646/2025	SANJIT KHATUA	SURYA KANTA PRADHAN	
	BLAPL/ /	MP		1124/2025
28	D-BLAPL/24163/2025	GANESWAR DAS	RAMESH CHANDRA MAHARANA	
	BLAPL/8382/2025	MP		1125/2025
29	D-BLAPL/29137/2025	SAHADEB KARANGIA	RAJIB LOCHAN PATTNAIK	
	BLAPL/9995/2025	MP		1126/2025
30	D-CRLREV/31829/2025	ASHUTOSH SAHOO	SUSANTA KUMAR NATH	
	CRLREV/809/2025	MP		1410/2025
31	D-CRLREV/36668/2025	ARCHISMAN TRIPATHY @ RIKU	LALITENDU MISHRA	
	CRLREV/ /	MP		1411/2025
32	D-CRLREV/36700/2025	ASHOK SINGH @ ASHOK KUMAR SINGH	BHARAT BHUSAN ROUSTRAY	
	CRLREV/ /	MP		1412/2025
33	D-CRLREV/4170/2025	BHUBANESWARI SAHU		1413/2025
	CRLREV/115/2025	MP		1413/2025
34	D-CRLREV/4172/2025	BHUBANESWARI SAHU		1414/2025
	CRLREV/116/2025	MP		1414/2025
35	D-CRLREV/35552/2025	MANAV CHANDRA SINGH	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		1415/2025
36	D-CRLREV/36735/2025	MUKESH ADABAR	JYOTIRMAYA SAHOO	
	CRLREV/ /	MP		1416/2025
37	D-CRLREV/36760/2025	KALPANA MAJHI@LUSI	MANAS KUMAR CHAND	
	CRLREV/ /	MP		1417/2025
38	D-CRLREV/36786/2025	DR. MINA KUMARI DWARI	JAJATI KESHARI KHUNTIA	
	CRLREV/ /	MP		1418/2025
39	D-RSA/39259/2025	DEBASIS PANDA	SURESH CHANDRA MOHANTY	
	RSA/ /	MP		1645/2025
40	D-RSA/49022/2025	HIMIRIKA BUTA	GOPINATH MISHRA	
	RSA/ /	MP		1646/2025
41	D-RSA/49041/2025	BRAHMANANDA OJHA	SUKANTA KUMAR NAYAK	
	RSA/ /	MP		1647/2025
42	D-RSA/47336/2025	SULOCHANA MAHANTA	SOUGAT DASH	
	RSA/ /	MP		1648/2025
43	D-RSA/42334/2025	SURESH PRASAD SAHU	MANOJ KUMAR PATI	
	RSA/ /	MP		1649/2025
44	D-RSA/47764/2025	SUBHA NARAYAN ROUT	GYANA RANJAN MAHAPATRA	
	RSA/ /	MP		1650/2025
45	D-CMP/48210/2025	RAGHUNANDAN RATH	PRADEEP KUMAR KHUNTIA	
	CMP/ /	MP		1948/2025
46	D-CMP/49021/2025	P.BENUGOPAL RAO @ P.RAJA RAO	GOPINATH MISHRA	
	CMP/1886/2025	MP		1949/2025
47	D-CMP/49091/2025	DURGA PRASAD MOHAPATRA	PRASANTA KUMAR SATAPATHY	
	CMP/ /	MP		1950/2025
48	D-CMP/49162/2025	M/S. FURNITURE GODOWN, KHURDA	SUVASHISH PATTANAİK	
	CMP/ /	MP		1951/2025
49	D-ABLAPL/10982/2025	SWAPNESWAR SAMANTARAY		2118/2025
	ABLAPL/4291/2025	MP		2118/2025
50	D-ABLAPL/24300/2025	GYANA RANJAN JENA		2119/2025
	ABLAPL/9483/2025	MP		2119/2025
51	D-ABLAPL/21725/2025	JIBAN NIAL @ JIBANLAL NIAL		2120/2025
	ABLAPL/8619/2025	MP		2120/2025
52	D-MACA/49081/2025	D.M.,NATIONAL INSURANCE CO. LTD.,ANSUL	SUBRAT SATPATHY	
	MACA/ /	MP		2733/2025
53	D-MACA/45600/2025	D.M.,ORIENTAL INSURANCE CO. LTD.,KHURDA	KRISHNAHIMBALA PATI	
	MACA/ /	MP		2734/2025
54	D-MACA/49095/2025	SAKUNTALA NAYAK	SOUBHAGYA KUMAR DASH	
	MACA/ /	MP		2735/2025
55	D-MACA/49095/2025	SAKUNTALA NAYAK	SOUBHAGYA KUMAR DASH	
	MACA/ /	MP		2736/2025
56	D-MACA/49106/2025	M/S. ORIENTAL INSURANCE CO. LTD.,KHURDA	KRISHNAHIMBALA PATI	
	MACA/ /	MP		2737/2025
57	D-CRLA/38423/2024	NARAYAN SETHI	M/S ASUTOSH BISWAL, D. SAHOO,LALATENDU SAMANTARAY	
	CRLA/1362/2024	MP		3262/2025

58	D-CRLA/568/2019 CRLA/568/2019	NIRAKAR NAIK MP	RAJIB BIHARI MISHRA, B.C.GHADEI	3263/2025
59	D-CRLA/36693/2025 CRLA/ /	PRAVATI KUMARI DEVI MP	JUGALA KISHORE PANDA	3264/2025
60	D-CRLA/36693/2025 CRLA/ /	PRAVATI KUMARI DEVI MP	JUGALA KISHORE PANDA	3265/2025
61	D-CRLA/359/2023 CRLA/359/2023	KRUSHNA CHANDRA SAHU MP	NIRANJAN LENKA	3266/2025
62	D-CRLA/1242/2023 CRLA/1242/2023	BANAMBAR NAIK@NAHAK MP	BIJAYA KUMAR SAHOO, SURYAKANTA DWIBEDI,R.K.MAHANTA,S.S	3267/2025
63	D-CRLA/36761/2025 CRLA/ /	PRAKASH BEHERA MP	PRAHALLAD SAHU	3268/2025
64	D-CRLA/36761/2025 CRLA/ /	PRAKASH BEHERA MP	PRAHALLAD SAHU	3269/2025
65	D-CRLA/36761/2025 CRLA/ /	PRAKASH BEHERA MP	PRAHALLAD SAHU	3270/2025
66	D-CRLMC/30843/2025 CRLMC/4098/2025	SUBASISH BASANTARAY MP		3547/2025
67	D-CRLMC/36647/2025 CRLMC/ /	ASWINI KUMAR DASH @ CHINTU @ CHITDEVASHIS PANDA MP		3548/2025
68	D-CRLMC/33716/2025 CRLMC/4621/2025	PRATAP CHANDRA SAHOO MP	ANUP KUMAR MOHAPATRA	3549/2025
69	D-CRLMC/28183/2025 CRLMC/3862/2025	SUDAM ROUT MP		3550/2025
70	D-CRLMC/36663/2025 CRLMC/ /	BIPI@VIPISINGH KANHAR MP	SK. ZAFARULLA	3551/2025
71	D-CRLMC/36667/2025 CRLMC/ /	DINABANDHU SAHU MP	SK. ZAFARULLA	3552/2025
72	D-CRLMC/36673/2025 CRLMC/ /	AMARESH JENA @ BAIYAN JENA MP	DARSAN MISHRA	3553/2025
73	D-CRLMC/36674/2025 CRLMC/ /	DR. LAXMINARAYAN SATAPATHY MP	PRASANTA KUMAR SATAPATHY	3554/2025
74	D-CRLMC/36676/2025 CRLMC/ /	KAUSHAL PRADHAN MP	SOUMYA JYOTI BISWAL	3555/2025
75	D-CRLMC/31728/2025 CRLMC/4327/2025	RAHUL JENA @ RASMI RANJAN CHOUDHURY MP		3556/2025
76	D-CRLMC/36695/2025 CRLMC/ /	PRINCE GUPTA MP	SAMVIT MOHANTY	3557/2025
77	D-CRLMC/6622/2025 CRLMC/940/2025	SANTOSH KU. MOHANTY MP	SURYA NARAYAN MISHRA	3558/2025
78	D-CRLMC/6622/2025 CRLMC/940/2025	SANTOSH KU. MOHANTY MP	SURYA NARAYAN MISHRA	3559/2025
79	D-CRLMC/30275/2025 CRLMC/4120/2025	SONU SAHOO MP		3560/2025
80	D-CRLMC/36713/2025 CRLMC/ /	M/S SUSTAINABLE OUTREACH AND UNIVERSITY OF MP	BRISABANPUR, B.S.R. ADV.)	3561/2025
81	D-CRLMC/36713/2025 CRLMC/ /	M/S SUSTAINABLE OUTREACH AND UNIVERSITY OF MP	BRISABANPUR, B.S.R. ADV.)	3562/2025
82	D-CRLMC/36723/2025 CRLMC/ /	JANMEJAYA KANHAR MP	SK. ZAFARULLA	3563/2025
83	D-CRLMC/36725/2025 CRLMC/ /	MANOJ DEEP MP	SK. ZAFARULLA	3564/2025
84	D-CRLMC/34572/2025 CRLMC/4818/2025	BRAJABANDHU DASH MP	NRUSINGH CHARAN ROUT	3565/2025
85	D-CRLMC/36727/2025 CRLMC/ /	PRAHALLAD OJHA MP	SOUBHAGYA SWAIN	3566/2025
86	D-CRLMC/36505/2025 CRLMC/4998/2025	STATE OF ODISHA MP	PARTHA SARATHI NAYAK (A.G.A)	3567/2025
87	D-WA/48990/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	4569/2025
88	D-WA/48990/2025 WA/ /	STATE OF ODISHA MP	ARABINDA TRIPATHY,A.G.A	4570/2025
89	D-WA/40297/2024	STATE OF ODISHA	SANGRAM JENA,A.G.A	

	WA/2569/2024	MP		4571/2025
90	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4572/2025
91	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4573/2025
92	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4574/2025
93	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4575/2025
94	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4576/2025
95	D-WA/47507/2025 WA/ /	BASANTA KUMAR LENKA MP	STHITI PRAGYAN SUNANDINI	4577/2025
96	D-WA/43894/2025 WA/ /	SURENDRA KUMAR PANI MP	ADV.	4578/2025
97	D-WA/41401/2025 WA/ /	SRI SRI RADHA DAMODAR MAHAPRABHUSUBUEYANOM MP	SUBUEYANOM BISWAL	4579/2025
98	D-WA/3309/2025 WA/239/2025	HIMANSHU SEKHAR SENAPATI MP	SARADA PRASANNA SARANGI	4580/2025
99	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4581/2025
100	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	4582/2025
101	D-WP(C)/3675/2025 WP(C)/3662/2025	PRADEEP KUMAR BHOI MP		21259/2025
102	D-WP(C)/48987/2025 WP(C)/ /	ANITA NAYAK MP	SUBHRANSU BHUSAN MOHANTY	21260/2025
103	D-WP(C)/48991/2025 WP(C)/ /	MINATI PANDA MP	SUBHRANSU BHUSAN MOHANTY	21261/2025
104	D-WP(C)/48992/2025 WP(C)/ /	BASUMATI PADHI MP	SUBHRANSU BHUSAN MOHANTY	21262/2025
105	D-WP(C)/48993/2025 WP(C)/ /	ANITA RANI SAW MP	SUBHRANSU BHUSAN MOHANTY	21263/2025
106	D-WP(C)/48996/2025 WP(C)/33885/2025	SRI SRI JAGANNATH TEMPLE TRUST, SUNDAWIRGAPATI MP	NAIRGAPATI	21264/2025
107	D-WP(C)/48998/2025 WP(C)/ /	JAYANTI ADHIKARI @ GIRI MP	GANESH PRASAD SAMAL	21265/2025
108	D-WP(C)/1913/2024 WP(C)/1288/2024	GOBIND CHANDRA BORD MP	SWAPNIL ROY	21266/2025
109	D-WP(C)/47517/2025 WP(C)/32870/2025	BALAKRUSHNA FILLING STATION, JAGATSRINIPURI MP	CHANDRA MOHANTY	21267/2025
110	D-WP(C)/47365/2024 WP(C)/28471/2024	PRAVAKAR MOHAPATRA MP		21268/2025
111	D-WP(C)/45890/2024 WP(C)/27207/2024	SANTANU KUMAR SATPATHY MP		21269/2025
112	D-WP(C)/49002/2025 WP(C)/ /	RAJU SAHU MP	RAMAKRISHAN NAIK	21270/2025
113	D-WP(C)/48724/2025 WP(C)/33755/2025	SUNIL RANJAN SAMANTARAY MP	DEBA KUMAR RATH	21271/2025
114	D-WP(C)/34192/2025 WP(C)/24002/2025	NARAYAN PANDA MP	SATYABRATA SENAPATI	21272/2025
115	D-WP(C)/49011/2025 WP(C)/ /	PADMINI NAYAK MP	AMIT PRASAD BOSE	21273/2025
116	D-WP(C)/49012/2025 WP(C)/ /	PRIYANKA PRIYADARSHINI PARIDA MP	SANKARACHARYA CHOUDHURY	21274/2025
117	D-WP(C)/49016/2025 WP(C)/33937/2025	RAMA PRASAD NAYAK MP	BISWAJIT MOHANTY	21276/2025
118	D-WP(C)/49015/2025 WP(C)/ /	MAA MANTRABASULI WSHG ALAMANGONABANDRA MP	ABANDRA	21277/2025
119	D-WP(C)/25632/2017 WP(C)/25632/2017	RAMESH CHANDRA SABAT MP	M/S.N.N.MOHAPATRA	21278/2025
120	D-WP(C)/33141/2025 WP(C)/23261/2025	HARAPRIYA SAHOO MP	SANJIB MOHANTY	21279/2025

121	D-WP(C)/7516/2025 WP(C)/5735/2025	CHINTAMANI SAMAL MP	BIJAY JENA	21280/2025
122	D-WP(C)/49020/2025 WP(C)/ /	BILASHI RATH MP	SUBASH CHANDRA ACHARYA	21281/2025
123	D-WP(C)/33146/2025 WP(C)/23263/2025	KULAMANI JENA MP	SANJIB MOHANTY	21282/2025
124	D-WP(C)/16502/2024 WP(C)/9082/2024	PRADEEP KUMAR MISHRA MP	SRIDHAR RATH,M/S.JAYDEEP PAL,GOPAL SINHA,ASHISH KU. PARID	21283/2025
125	D-WP(C)/47596/2025 WP(C)/33460/2025	HEMANTA KUMAR TRIPATHY MP	RAMAKANTA SARANGI	21284/2025
126	D-WP(C)/49028/2025 WP(C)/ /	BRANCH MANAGER, UNIVERSAL SOMPO MP	GENERAL MANAGER, BBSR	21285/2025
127	D-WP(C)/46585/2025 WP(C)/32279/2025	RANJITA DAS @ KAR MP	GOPINATH MISHRA	21286/2025
128	D-WP(C)/49030/2025 WP(C)/ /	BANITA MOHANTY MP	NIRANJAN LENKA	21287/2025
129	D-WP(C)/46585/2025 WP(C)/32279/2025	RANJITA DAS @ KAR MP		21288/2025
130	D-WP(C)/18415/2023 WP(C)/18415/2023	BIRANCHI NARAYAN MOHANTY MP	BASUDEV PUJARI	21289/2025
131	D-WP(C)/49034/2025 WP(C)/ /	KUMARI ANINDITA PATTANAIAK @ SMT MP	ANINDITA PATTANAIAK	21290/2025
132	D-WP(C)/37319/2025 WP(C)/25810/2025	M/S GANESH BOREWELL, BARGARH MP	BIMAL JAIN	21291/2025
133	D-WP(C)/9309/2018 WP(C)/9309/2018	SANKAR BEHERA MP	M/S.ANTARYAMI SWAIN	21292/2025
134	D-WP(C)/37318/2024 WP(C)/22537/2024	SIMADRI PANIGRAHI MP	SANDHYARANI PANI	21293/2025
135	D-WP(C)/49038/2025 WP(C)/ /	MOHANLAL JAIN MP	KSHIROD KUMAR SAHOO	21294/2025
136	D-WP(C)/49042/2025 WP(C)/33945/2025	RAJALAXMI BEHERA MP	SUKANTA KUMAR DALAI	21295/2025
137	D-WP(C)/49043/2025 WP(C)/ /	ARJUNA SAHU MP	SUKANTA KUMAR DALAI	21296/2025
138	D-WP(C)/49045/2025 WP(C)/33947/2025	SAROJINI BEHERA MP	SUKANTA KUMAR DALAI	21297/2025
139	D-WP(C)/49046/2025 WP(C)/ /	MAMATA BEHARA MP	DR. JITENDRA KUMAR LENKA	21298/2025
140	D-WP(C)/37317/2024 WP(C)/22534/2024	MAMATA KUMARI PADHI MP	SANDHYARANI PANI	21299/2025
141	D-WP(C)/49049/2025 WP(C)/ /	GYANA RANJAN NAYAK MP	SATYAJIT MAHAPATRA	21300/2025
142	D-WP(C)/49055/2025 WP(C)/ /	DR. PURUSOTTAM SWAIN MP	SUBHADUTTA ROURAY	21301/2025
143	D-WP(C)/48361/2025 WP(C)/ /	SATYABRATA BISWAL MP	DEBASNAN DAS	21302/2025
144	D-WP(C)/48368/2025 WP(C)/ /	SAGAR KUMAR SENAPATI MP	DEBASNAN DAS	21303/2025
145	D-WP(C)/49066/2025 WP(C)/ /	SRIYASMITA ROUT MP	GYANA RANJAN MAHAPATRA	21304/2025
146	D-WP(C)/11302/2023 WP(C)/11302/2023	S.M.C. OF GOVIND CHANDRA UPPER PR MP	PRASANTH KUMAR SURE	21305/2025
147	D-WP(C)/49063/2025 WP(C)/ /	GIRISH CHANDRA MISHRA MP	SIDDHANT SARANGI	21306/2025
148	D-WP(C)/49072/2025 WP(C)/ /	RABI NARAYAN PATRA MP	BIVUDATTA CHALAN	21307/2025
149	D-WP(C)/49073/2025 WP(C)/ /	GENDO CHOUDHARY MP	MANOJ VERMA	21308/2025
150	D-WP(C)/30770/2025 WP(C)/21671/2025	HI TECH EDIFICE PVT.LTD MP	AFRAAZ SUHAIL	21309/2025
151	D-WP(C)/49076/2025 WP(C)/ /	SEKH ISAK ALI MP	GANESH PRASAD SAMAL	21310/2025
152	D-WP(C)/49079/2025	BIDYULATA DEI	AMARESH CHANDRA SAMAL	

	WP(C)/ /	MP		21311/2025
153	D-WP(C)/45422/2025	MANORANJAN DAS		
	WP(C)/31800/2025	MP		21312/2025
154	D-WP(C)/49075/2025	AMIT KUMAR BEHERA	BIVUDATTA CHALAN	
	WP(C)/ /	MP		21313/2025
155	D-WP(C)/35194/2025	DR.ATAL BIHARI DAS	ABHISHEK MOHANTY	
	WP(C)/24237/2025	MP		21314/2025
156	D-WP(C)/13712/2014	MAKBUL SAHA	XX	
	WP(C)/13712/2014	MP		21315/2025
157	D-WP(C)/49086/2025	M/S RAJDHANI SYSTEMS AND ESTATES P	MEERABISHRANANDA	
	WP(C)/ /	MP		21316/2025
158	D-WP(C)/49069/2025	PRAVAT NALINI MOHAPATRA	SIDDHANT SARANGI	
	WP(C)/ /	MP		21317/2025
159	D-WP(C)/49102/2025	JAWAHARLAL PANI	SUSANTA KUMAR NAYAK	
	WP(C)/ /	MP		21318/2025
160	D-WP(C)/49078/2025	UTKAL JYOTI EDUCATIONAL SOCIETY	KSHIROD KUMAR SAHOO	
	WP(C)/ /	MP		21319/2025
161	D-WP(C)/29118/2025	BANAMALI BARIK		
	WP(C)/20518/2025	MP		21320/2025
162	D-WP(C)/29335/2025	NAKULA CHANDRA PRADHAN		
	WP(C)/20694/2025	MP		21321/2025
163	D-WP(C)/44756/2025	RANJAN KUMAR PRADHAN	KUNAL KUMAR SWAIN	
	WP(C)/31409/2025	MP		21322/2025
164	D-WP(C)/49089/2025	Dr. SUSHREE SANGEETA KAR	ATUL TRIPATHY	
	WP(C)/ /	MP		21323/2025
165	D-WP(C)/49109/2025	NIRUPAMA MOHANTY	SOUBHAGYA SUNDAR DAS	
	WP(C)/ /	MP		21324/2025
166	D-WP(C)/45483/2025	MANDODARI PRADHAN	KUNAL KUMAR SWAIN	
	WP(C)/31999/2025	MP		21325/2025
167	D-WP(C)/45496/2025	DROUPADEE NAIK	KUNAL KUMAR SWAIN	
	WP(C)/31822/2025	MP		21326/2025
168	D-WP(C)/45486/2025	PARBATI HANSDAH	KUNAL KUMAR SWAIN	
	WP(C)/32000/2025	MP		21327/2025
169	D-WP(C)/45498/2025	MAHABIR NAIK	KUNAL KUMAR SWAIN	
	WP(C)/31887/2025	MP		21328/2025
170	D-WP(C)/44825/2025	SUSANTA KUMAR SWAIN		
	WP(C)/31093/2025	MP		21329/2025
171	D-WP(C)/49090/2025	BINOD SIKAKA	ASHOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		21330/2025
172	D-WP(C)/42928/2025	DR. SANGRAM DASH	M.PRATAP @ PRATAP KUMAR MOHAPATRA	
	WP(C)/30695/2025	MP		21331/2025
173	D-WP(C)/49124/2025	ADITYABALA PARIDA	SUKANTA KUMAR NAYAK (2)	
	WP(C)/ /	MP		21332/2025
174	D-WP(C)/49099/2025	SRIKRUSHNA SWAIN	KANANBALA ROY CHOUDHURY	
	WP(C)/ /	MP		21333/2025
175	D-WP(C)/40205/2025	GANGADHAR BARIK	BIKASH JENA	
	WP(C)/27580/2025	MP		21334/2025
176	D-WP(C)/40200/2025	SUNITI MUKHERJEE	BIKASH JENA	
	WP(C)/27582/2025	MP		21335/2025
177	D-WP(C)/49130/2025	KUSUMA MALA MISHRA	NIHAL RATH	
	WP(C)/ /	MP		21336/2025
178	D-WP(C)/40371/2025	SOMA SAHA	BIKASH JENA	
	WP(C)/27739/2025	MP		21337/2025
179	D-WP(C)/49132/2025	SHREE DADIJI MANDIR TRUST PRABHAVANIMESHIGISCHOO, BALANGIR		
	WP(C)/ /	MP		21338/2025
180	D-WP(C)/40375/2025	M/S KEW CONSTRUCTION PRIVATE LTD, BHUKRKHANANDA		
	WP(C)/27741/2025	MP		21339/2025
181	D-WP(C)/40193/2025	SUJIT KUMAR MUKHERJEE	BIKASH JENA	
	WP(C)/27578/2025	MP		21340/2025
182	D-WP(C)/49141/2025	UNION OF INDIA	PRASANNA KUMAR PARHI	
	WP(C)/ /	MP		21341/2025
183	D-WP(C)/49147/2025	BISHNU PRASADA MISHRA	HRUDANANDA MOHAPATRA	
	WP(C)/ /	MP		21342/2025

184	D-WP(C)/49135/2025 WP(C)/ /	MANMOHAN SETHI MP	KANANBALA ROY CHOUDHURY	21343/2025
185	D-WP(C)/49154/2025 WP(C)/ /	SHYAM SUNDARPUR G.P. FEDERATION, MP	SUBASH CHANDRA PANI SUBASH CHANDRA PANI	21344/2025
186	D-WP(C)/49157/2025 WP(C)/ /	SHRADDHA SUMAN SAHU MP	LALATENDU RAY	21345/2025
187	D-WP(C)/49158/2025 WP(C)/ /	TANMAYA BARIK MP	LALATENDU RAY	21346/2025
188	D-WP(C)/49170/2025 WP(C)/ /	PRABIR KUMAR PARIDA MP	SUBASH CHANDRA PANI	21347/2025
189	D-WP(C)/49160/2025 WP(C)/ /	RAJU PATRA MP	KANANBALA ROY CHOUDHURY	21348/2025